

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 31st JANUARY, 2024, 10:30 A.M.

CP No. 68/CTB/2019

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Serious Fraud Investigation Office -Vs- Pradeep Kumar Sethy & Ors.
Under Section	241-242, 246

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Prabhu Prasanna Behera, Adv.

For Respondent (s)

Mr. Saswat Kumar Acharya, Adv.
 Mr. Gopinath Nayak, PCS

ORDER

Ld. Proxy counsel Mr. Prabhu Prasanna appeared for the counsel on record Mr. Gyanaloka Mohanty for the petitioner. Ld. counsel S.K. Acharya appeared for the R-2, R-6 and R-12. Ld. Authorised Representative, PCS, Mr. Gopinath Nayak present for the R-5 and R-8. List the matter for hearing on 06.03.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)